

MONNET POWER COMPANY LIMITED**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MONNET POWER COMPANY LIMITED

1.	Name of Corporate Debtor	Monnet Power Company Limited
2.	Date of Incorporation of Corporate Debtor	29 th January 2007
3.	Authority under which Corporate Debtor is Incorporated / Registered	Ministry of Corporate Affairs, RoC – Chhattisgarh
4.	Corporate Identity Number	U01403CT2007PLC020179
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Address of the Registered Office: Monnet Marg, Mandir Hasaud, Raipur – 492101 Chhattisgarh, India Address of the Principal Office/ (Corporate) office: Monnet House, 10, Masjid Moth, Greater Kailash Part – II New Delhi – 110048, India
6.	Date of Closure of Insolvency Resolution Process	23 rd October 2019 (Order was available on 27 th November 2019) 270 Days expired on 9 th December 2018
7.	Liquidation commencement Date of Corporate Debtor	27 th November 2019 (order dated 23 rd October 2019 was available on 27 th November 2019)
8.	Name and registration number of the insolvency professional acting as liquidator	Navneet Kumar Gupta (IBBI Regn No. IBBI/IPA-001/IP-P00001/2016-2017/10009)
9.	Address and e-mail address of the liquidator, as registered with the Board	Registered address and email ID of the Liquidator with the IBBI: 361, Sunview, Pocket 4, Sector 11, Dwarka, New Delhi 110075, India Email: navneetkgupta@gmail.com
10.	Address and e-mail address to be used for correspondence with the liquidator	Address and e-mail address for correspondence: Mr. Navneet Kumar Gupta c/o Surendra Raj Gang GT Restructuring Services LLP L 41, Connaught Circus, New Delhi 11001 E-mail : LQ.mpcl@in.gt.com
11.	Last date for submission of claims	27th December 2019 (i.e. 30 days from the date of availability of the Order)

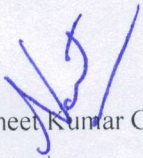
Notice is hereby given that the **Hon'ble National Company Law Tribunal, Mumbai Bench** has ordered the commencement of liquidation of the **Monnet Power Company Limited** vide Order dated **23rd October 2019**, (which was available on website of the NCLT on **27th November 2019**) under section 33 of the Code.

The stakeholders of **Monnet Power Company Limited** are hereby called upon to submit a proof of their claims, on or before **27th December 2019**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Navneet Kumar Gupta

Date: 28th November 2019

Place: New Delhi